NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.29/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2016

NAME OF THE PARTIES: Mrs. Neha Kumar & Anr.

V/s. M/s. NESA Radiation Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	CA. PRATIK YORA	Director of Res. No. 1 and Res No.3.	25.11. 201b.
2 .	Adu. ABHISHEK	Advocate for Res1, to	96.11.2010
3.	Girish Kuma	Lesson.	Guit Kun 25/11/2016

ORDER

C.P. No. 29/397-398/CLB/MB/MAH/2015

- 1. Petitioner's father is present and stated that the accounts as directed by para 4 of the Order dated 4th October, 2016 have been received. He is seeking time to file a Rejoinder. Time granted. Rejoinder can be filed on or before 30th December, 2016. A copy to be served on the other side.
- 2. From the side of the Respondent, an Advocate has newly been appointed who is seeking time to represent this matter.
- 3. Let this C.P. be now fixed for final hearing on 5th January, 2017. Date is duly communicated to both sides.

sd/-

Shri M.K. Shrawat Member (Legal)

Dated 25.11.2016